

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrasekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Case List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 10118/2020 (NOTICE) IA/1/2016		Rajanna Nait Vs Bhagya	Sri.D.K.Lakshmananna
2	M.C. 10119/2020 (NOTICE) IA/1/2019		Rajasekar.T.D Vs Roopa	KUMARA
3	M.C. 10070/2020 (NOTICE) IA/1/2019		Ramakrishnaappa Vs Munirathamma	M.B.Shankaragowda
4	M.C. 10161/2020 (NOTICE)		Ramakrishna Y. Vs Shashikala R.	H.C.Manjunath
5	M.C. 10163/2020 (NOTICE)		Deepika K.S. Vs Vijay Kumar.S.	L.SANJEEVAPPA
6	M.V.C. 30/2020 (NOTICE) IA/1/2020		SAROJAMMA Vs KHURRAM PASHA	M. KRISHNA MURTHY
ISSUE NOTICE				
7	A.L.R 10008/2020 (NOTICE)		MUNTIAPPA - DEAD BY LRS SMT.JAYAMMA Vs YALLAPPA (DRIVER)	PP
8	A.L.R 10009/2020 (NOTICE)		SHIVAKUMAR - DEAD BY HIS LRS SMT. PADMAVATHAMMA Vs B.V.MARIYAPPA (DRIVER)	PP
9	P and SC 10023/2020 (HEARING) IA/1/2019 IA/2/2019		Vijayakumar Vs Nataraja.D.	Sri.A.R.Ramakrishna
10	M.C. 10109/2020 (EVIDENCE.) IA/1/2018		Chandrabala J. Vs Gopakrishan	NARENDRABABU
11	M.C. 10029/2020 (EVIDENCE.) IA/1/2019		Arpitha Vs Manjunath C.	A.R.NAGARAJAN
CROSS EXAMINATION OF PW				
12	M.C. 10107/2020 (EVIDENCE.) IA/1/2019		Anjanamurthy.K. Vs Usha.M.	Lobesh.K.S.
13	R.A. 10050/2019 (EVIDENCE.) IA/1/2017		N.Suresh Vs Nanjappa	M.KRISHNAMURTHY
14	R.A. 10087/2016 (Await Reports) IA/1/2014		Mohammed Nustaq Vs Fida Hussain	Sri.Syed Nisar Ulla
15	R.A. 10009/2017 (Await Reports)		Lakshamma Vs Rathamma	L.SANJEEVAPPA

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 10118/2020 (NOTICE) IA/1/2016		Rajanna Naik Vs Bhagya	Sri.D.K.Lakshminarayana
2	M.C. 10119/2020 (NOTICE) IA/1/2019		Rajashekar.T.D Vs Roopa	KUMARA
3	M.C. 10070/2020 (NOTICE) IA/1/2019		Ramakrishnappa Vs Munirathanamma	M.B.Shankaregowda
4	M.C. 10161/2020 (NOTICE)		Ramakrishna.Y. Vs Shashikala R.	H.C.Manjunath
5	M.C. 10163/2020 (NOTICE)		Deepika.K.S. Vs Vijay Kumar.S.	L.SANJEEVAPPA
6	M.V.C. 30/2020 (NOTICE) IA/1/2020		SAROJAMMA Vs KHURRAM PASHA	M. KRISHNA MURTHY
ISSUE NOTICE				
7	A.I.R 10008/2020 (NOTICE)		MUNTYAPPA - DEAD BY LRS SMT.JAYAMMA Vs YALLAPPA (DRIVER)	PP
8	A.I.R 10009/2020 (NOTICE)		SHIVAKUMAR - DEAD BY HIS LRS SMT. PADMAVATHAMMA Vs B.V.MARIYAPPA (DRIVER)	PP
9	P and SC 10023/2020 (HEARING) IA/1/2019 IA/2/2019		Vijayakumar Vs Nataraju.D.	Sri.A.R.Ramakrishna
10	M.C. 10109/2020 (EVIDENCE.) IA/1/2018		Chandrakala J. Vs Gopikrishna	NARENDRABABU
11	M.C. 10029/2020 (EVIDENCE.) IA/1/2019		Arpitha Vs Manjunath.C.	A.R.NAGARAJAN
CROSS EXAMINATION OF PW				
12	M.C. 10107/2020 (EVIDENCE.) IA/1/2019		Anjinamurthy.X. Vs Usha.M.	Lokesh.K.S.
13	R.A. 10050/2019 (EVIDENCE.) IA/1/2017		N.Suresh Vs Nanjappa	M.KRISHNAMURTHY
14	R.A. 10087/2016 (Await Reports) IA/1/2014		Mohammad Mustaq Vs Fida Hussain	Sri.Syed Nisar Ulla
15	R.A. 10009/2017 (Await Reports)		Lakshamma Vs Rathamma	L.SANJEEVAPPA

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 14-12-2020

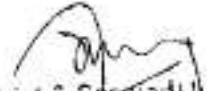
Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	M.C. 10011/2020 (OBJECTION) IA/1/2019		Kemparaju.D. Vs Adilakshmi	Sri. M.KRISHNAMURTHY
33	M.C. 10184/2020 (OBJECTION) IA/1/2018		Santhosh B. Vs Supriya@Varshini	T.G.VIJAY KUMAR
34	M.V.C. 6/2019 (settlement)		H.M.Duggamma Vs Balamurali Krishna D.S	K.N.Channappa
Cases listed below are adjourned due to Covid 19				
35	R.A. 10151/2016 (SUMMONS) IA/2/2015 IA/1/2015	21-01-2021	Smt.Narayanamma Vs Sri.Suresh	Sri.M.G.Vijendra kumar
36	R.A. 10121/2016 (NOTICE) IA/2/2015 IA/1/2015 IA/3/2015	21-01-2021	Sri R Gurudev Vs Smt Gangamma	Sri.S.A.Khadri and Uma Hanee A
37	P and SC 10035/2020 (NOTICE)	21-01-2021	Janaki Vs Nil	Sri.Narasimhamurthy.N
38	M.A. 10002/2019 (NOTICE) IA/1/2019 IA/2/2019	21-01-2021	G.Hanumantbarayappa Vs Tholasappa, Dead by his LRS.	M.B.SHANKAREGOWDA
39	R.A. 10033/2020 (NOTICE) IA/1/2020 IA/2/2020	21-01-2021	SRI. RAJANNA Vs SMT. GANGAMMA	SRI. RAIKUMARA.K
40	M.A. 10014/2020 (NOTICE) IA/1/2020	21-01-2021	SRI. T.S. CHOWDAPPA Vs T.S. SURYANARAYANA DEAD BY HIS LRS	SRI.Y.S RAMESH
41	M.A. 10015/2020 (NOTICE) IA/1/2020	21-01-2021	SMT. CHIKKANAGAMMA Vs SMT. SHIVAMMA	SRI.M. MOHAN KUMAR
42	M.V.C. 51/2020 (NOTICE) IA/1/2020	21-01-2021	SUPRAJA G.S. Vs THE MANAGING DIRECTOR, VRL LOGISTICS LTD.	S.K.MALLIKARJUNA
43	M.V.C. 52/2020 (NOTICE) IA/1/2020	21-01-2021	SUPRAJA G.S. Vs THE MANAGING DIRECTOR, VRL LOGISTICS LTD.	S.K.MALLIKARJUNA
44	M.C. 10010/2020 (Amended Plaintiff)	21-01-2021	M.T.Sowmya Vs D.N.Srinivas	P.Shankarappa, L.Sanjeevappa

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	Misc 10001/2019 (Ammended Plaint) IA/1/2019	21-01-2021	Dilshad Begum Vs Abbas Khan	M S Prakash and B N Mahesh
46	M.C. 10111/2020 (Await Reports)	21-01-2021	Ravi Kumar.R. Vs Radhamma.D.	S.MUNIRAJU
47	R.A. 10039/2019 (Await Reports) IA/1/2016	21-01-2021	Chikkanna Vs V.G.Siddagangappa	Sri.L.Sanjeevappa
48	R.A. 10044/2019 (Ammended Plaint) IA/1/2017	21-01-2021	Suresh K Vs Krishnamurthy	A.KRISHNAMURTHY
49	M.C. 10120/2020 (Await Reports) IA/1/2019	21-01-2021	Nethravathi. Vs Nil	VENKATACHALA B
50	P and SC 10055/2020 (Compliance)	21-01-2021	ASHWATHA NARAYANA GOWDA M.C Vs NIL	SRI. T.C. PRAVEEN
51	Misc 10040/2019 (OBJECTION)	21-01-2021	SRI. HEMARAJ Vs THE DEPUTY GENERAL MANAGER, M/S POWER GRID NM TRANSMISSION LTD.	SRI. NAGARAJ.N
52	Misc 10041/2019 (OBJECTION)	21-01-2021	SMT. GOWRAMMA Vs THE DEPUTY GENERAL MANAGER, M/S POWER GRID NM TRANSMISSION LTD.	SRI. NAGARAJ.N
53	Misc 10042/2019 (OBJECTION)	21-01-2021	SMT. ERAMMA Vs THE DEPUTY GENERAL MANAGER, M/S POWER GRID NM TRANSMISSION LTD.	SRI. NAGARAJ.N
54	Misc 10043/2019 (OBJECTION)	21-01-2021	SMT. JAYAMMA Vs THE DEPUTY GENERAL MANAGER, M/S POWER GRID NM TRANSMISSION LTD.	SRI. NAGARAJ.N
55	Misc 10044/2019 (OBJECTION)	21-01-2021	SMT. RATHNAMMA Vs THE DEPUTY GENERAL MANAGER, M/S POWER GRID NM TRANSMISSION LTD.	SRI. NAGARAJ.N
56	Misc 10045/2019 (OBJECTION)	21-01-2021	SMT. GAJALAKSHMAMMA Vs THE DEPUTY GENERAL MANAGER, M/S POWER GRID NM TRANSMISSION LTD.	SRI. NAGARAJ.N

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	Misc 10046/2019 (OBJECTION)	21-01-2021	SRI. CHANNAKRISHNA V Vs THE DEPUTY GENERAL MANAGER, M/S POWER GRID NM TRANSMISSION LTD.	SRI. NAGARAJ.N
58	Misc 10047/2019 (OBJECTION)	21-01-2021	SRI. GANGADHARAPPA Vs THE DEPUTY GENERAL MANAGER, M/S POWER GRID NM TRANSMISSION LTD.	SRI. NAGARAJ.N
59	Misc 10048/2019 (OBJECTION)	21-01-2021	SRI. V. SHIVIAIAH Vs THE DEPUTY GENERAL MANAGER, M/S POWER GRID NM TRANSMISSION LTD.	SRI. NAGARAJ.N
60	Misc 10049/2019 (OBJECTION)	21-01-2021	SRI. T.V. SURESH Vs THE DEPUTY GENERAL MANAGER, M/S POWER GRID NM TRANSMISSION LTD.	SRI. T.R. VENKATAPPA
61	Misc 10050/2019 (OBJECTION)	21-01-2021	SRI. SHANKARAPPA Vs THE DEPUTY GENERAL MANAGER, M/S POWER GRID NM TRANSMISSION LTD.	SRI. NAGARAJ.N
62	Misc 10011/2020 (OBJECTION)	21-01-2021	HANUMAKKA Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
63	Misc 10012/2020 (OBJECTION)	21-01-2021	RENUKAIAH Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
64	Misc 10013/2020 (OBJECTION)	21-01-2021	THIMMAIAH.D Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
65	Misc 10014/2020 (OBJECTION)	21-01-2021	T.C.LAKKAHANUMAIAH Vs MANAGER, POWER GRID CORPORATION OF INDIA LTD.,	GIRISH
66	M.C. 10100/2020 (Steps) IA/1/2019	21-01-2021	Sudarshan Kumar.K. Vs Vijayalakshmi.S.	T.S.Rajarajeshwari


 IV Addl. District & Sessions Judge
 Bangalore Rural District Sit at
 Doddebaliapura.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

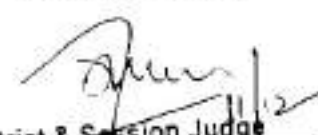
Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	CRL.R.P. 10001/2020 (NOTICE) IA/1/2020		M/S BOMBAY RAYON FASHIONS LTD., REP. BY MANAGING DIRECTOR Vs KARNATAKA STATE POLLUTION CONTROL BOARD REP. BY ENVIRONMENT OFFICER	B.S.SATHISH, T.C.PRAVEEN
2	Cri.Misc. 10007/2020 (NOTICE)		IV Additional District and Sessions Judge Vs Narasimha (A-5)	Public Prosecutor
3	CRL.R.P. 10002/2020 (NOTICE) IA/1/2020 IA/2/2020		SMT. RUDRAMMA Vs SRI. CHIKEERAPPA	SRI. S.A KHADRI
4	CRL.R.P. 10003/2020 (NOTICE) IA/1/2020		SMT. VIDYASHREE.C Vs SRI. N.C. JAGADHEESH	SRI.A.R.RAMAKRISHNA
ARGUMENTS BY ADV. DEFTS.				
5	SC 10020/2018 (ARGUMENTS)		State by Doddaballapura Rural P.S Vs Praveen @ Parvi	Public Prosecutor
EVIDENCE ON PROSECUTION				
6	SC 10030/2018 (EVIDENCE)		State by Doddaballapura Rural P.S Vs Praveen @ Pravi	Public Prosecutor
7	Cri.Misc. 10158/2020 (ORDERS)		Sri.Anil Kumar.D.N. Vs State by Doddaballapura Rural P S	Hari Krishna K.A.
8	Cri.Misc. 10167/2020 (ORDERS)		Mylarappa Vs Doddaballapura Rural Police station	Anjane Gowda V.
9	Cri.Misc. 10168/2020 (ORDERS)		Mohan Kumar T.S. Vs Doddaballapura Rural Police Station	G.H. Vinay
10	SC 10007/2020 (To Call on to hear before Charge)		STATE BY DODDABALLAPURA RURAL POLICE STATION Vs RANGASWAMY.R	PUBLIC PROSECUTOR
Cases listed below are adjourned due to Covid 19				
11	CRLA 10005/2019 (Call for records) IA/1/2019	21-01-2021	SIKANDAR Vs STATE BY RAJANUKUNTE PS	S. SANNEGOWDA

1/1


 IV Addl. District & Session Judge
 Bangalore Rural District Sit at
 Doddaballapura.


IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 14-12-2020
MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 199/2004	EVIDENCE	SRSP	RBG
2	OS 309/2009	EVIDENCE	TNB	PR
3	OS 531/2008 OS 533/2008	EVIDENCE	BSM	HMM, RP
4	OS 173/2016	EVIDENCE	MKM	HMM
5	CRL MIS 171/2019	EVIDENCE	DMR	ABSENT
6	OS 43/2018	HEARING	TNB	AK
7	OS 265/2019	HEARING	VC	MKM
8	OS 287/2018	HEARING	MKM	RM
9	OS 75/2016	HEARING	MJ	LN
10	OS 383/2019	HEARING	LS	DAS
11	OS 157/2018	HEARING	TNB	RKRV
12	OS 519/2019	HEARING	RS	EXPARTE
13	OS 29/2020	HEARING	HM	VKRM
14	FDP 19/2012	HEARING	SMR	MKM
15	OS 229/2019	HEARING	SAK	DAS
16	OS 383/2020	HEARING	KNS	-
17	OS 357/2020	HEARING	HCM	VKRM
18	FDP 5/2007	HEARING	HVS	KSS, CG
19	OS 393/2018	HEARING	BSV	MKM
20	OS 607/2008	ARGUMENTS	RM	MJ

AFTERNOON SESSION

1	OS 479/2014	EVIDENCE	AK	SRSP
2	OS 343/2009	EVIDENCE	RM	MKM
3	OS 145/2019	EVIDENCE	ARN	UT
4	OS 417/2013	EVIDENCE	LS	THC
5	OS 419/2013	EVIDENCE	LS	THC
6	CRL MIS 129/2020	P/Publication	RDP	ABSENT
7	CRL MIS 130/2020	P/Publication	RDP	ABSENT
8	OS 357/2019	HEARING	RUPA	HMM
9	OS 369/2014	SUMMONS	BKM	DKL
10	CRIME 349/2020	JC	APP	ANG
11	CRIME 275/2020	JC	APP	-
12	CC 107/2019	JC	APP	CVG
13	CRL MIS 57/2020	NOTICE	APP	-
14	EX 28/2017	HEARING	ARN	VC
15	OS 327/2017	ISSUES	GCN	MKM
16	OS 39/2016	ISSUES	MKM	-
17	OS 27/2016	ISSUES	NM	LS
18	CC 1232/2017	ORDERS	APP	TGV
19	CRIME 128/2020	ORDERS	APP	DK
PRE CONCILIATION CASES				
1	CC 368/2017		APP	HCM, RRK
2	CC 229/2020		PR	KM
3	CC 285/2018		CVK/BKM	AK

NOTE: Evidence will be recorded as per the instructions mentioned in the SOP dated 12.11.2020


Prl. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 14.12.2020
AFTERNOON SESSION**

Sl. No.		STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 12/2008	HEARING	BKGR	MKM, YSR
2	O.S 8/2009	HEARING	MKM	BSM
3	O.S 250/2012	HEARING	AK	DAS
4	FDP 27/2013	HEARING	ARN	MKM
5	O.S 376/2016	HEARING	VKRM	YSR
6	O.S 186/2018	HEARING	DKL	DAS
7	O.S 220/2018	HEARING	BKGR	SM
8	O.S 366/2018	HEARING	LMN	KRN
9	O.S 30/2018	HEARING	MBS	MKM
10	O.S 144/2018	HEARING	SAK	DAS
11	O.S 440/2019	HEARING	YSR	AK
12	O.S 352/2020	HEARING	SRH	-
13	O.S 358/2020	HEARING	DG	-
14	C.C 119/2016	HEARING	HMM	MBS
15	C.C 118/2016	HEAIRNG	HMM	MBS
16	O.S 222/2016	EVIDENCE	AP	BKGR
17	O.S 332/2017	EVIDENCE	RVR	BSK
18	O.S 480/2017	EVIDENCE	RRK	DAS
19	O.S 218/2018	EVIDENCE	DKL	DAS
20	O.S 388/2018	EVIDENCE	JK	TRR


11/12/2020
**Addl. Civil Judge & JMFC
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session